

ration, is decided by the State Governments/UT Administrations concerned taking into account various factors such as total availability, inter-se requirements of rural and urban areas in the districts etc.

Issue of letters of intent to Multi-national Companies

3142. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

(a) the number of multi-national companies which applied for setting up of industries in India during 1990-91 and 1991-92;

(b) the details of industries to which letters of intent were issued in 1990; and

(c) the number of such proposals under consideration at present?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) Between April, 1990 and 30th June 1991, 23 companies falling under the purview of the Foreign Exchange Regulation Act had applied for Letters of Intent to set up industries.

(b) Letters of Intent were issued to 7 FERA Companies. The details like names of the party, location, capacity, item of manufacture etc. are published in the Monthly News Letter of Indian Investment Centre, copies of which are regularly being sent to Parliament Library.

(c) As on 30th June 1991, 44 applications by FERA companies were at various stages of processing.

[English]

Extension to T. V. Serials

3143. SHRI MAHESH KUMAR KANODIA:
SHRI PRABHU DAYAL KATHERIA:
SHRI CHETAN P. S. CHAUHAN:
SHRIMATI SUMITRA MAHAJAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the names of T.V. Serials which were given extension during January-July, 1991;

(b) the number of additional episodes allowed in each case; and

(c) the reasons for giving extension, serial-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c) During the period January-July, 1991, two TV Serials, "The Sword of Tipu Sultan" and "Gul Gulshan Gulfam", were given extension by 20 and 19 episodes respectively.

Additional episodes to "The Sword of Tipu Sultan" were granted taking into consideration the programme requirement of Doordarshan and also the nature of the storyline and the need to complete it.

In the case of "Gul Gulshan Gulfam", it was felt that the originally approved number of episodes would not have done full justice to the story.

Import of Edible Oils

3144. SHRI PRAKASH V.

PATIL : Will the **PRIME MINISTER** be pleased to state :

(a) whether the Government propose to import edible oils during the current year; and

(b) if so, the quantity and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) : (a) and (b) Government is considering the question of import of edible oils, during the current year.

Investment by Multinational Companies

3145. **SHRI PRAKASH V. PATIL :** Will the **PRIME MINISTER** be pleased to state :

(a) whether the Government have formulated any policy regarding the investment by multinational companies in India :

(b) whether the Government propose to issue a list of such industries in which the multinational companies will not be permitted/allowed to invest; and

(c) if so, by when the list is likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN) : (a) to (c) A statement on Industrial Policy was tabled by Government in the Lok Sabha on 24-7-1991. The policy governing foreign investment has been enunciated in paras 24 to 26 and para 39-B of the Statement.

Families assisted under IRDP

3146. **SHRI PRAKASH V. PATIL :**

Will the **PRIME MINISTER** be pleased to state the number of families assisted and proposed to be assisted under the Integrated Rural Development Programme during 1991?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL) : The total number of families assisted during the year 1991 (from January, 1991 to June, 1991) is 13.56 lakhs. The target for assisting identified families is not fixed for a calendar year 1991. However, it is 22.54 lakh families for financial year 1991-92.

Issue of Letters of Intent for chartering Foreign Fishing Trawlers

3147. **SHRI PRAKASH V. PATIL :** Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state :

(a) whether the Government are issuing letters of intent liberally for chartering foreign fishing trawlers in order to increase country's export earnings; and

(b) if, not the steps the Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO) : (a) and (b) Letters of intent for chartering of foreign fishing vessels are issued in accordance with the prevalent Charter policy under the Maritime Zone of India (Regulation of Fishing by Foreign Vessels) Act, 1981 and the Maritime Zones of India (Regulation of Fishing by Foreign Vessels) Rules, 1982. In accordance with the provisions of the said Act, no permit for chartering is to be granted unless the